

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 593
TO BE ANSWERED ON 07/02/2024

TOILETS AND HOUSES UNDER PMAY (G) & SBM (G)

593 SHRI ANEEL PRASAD HEGDE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses and toilets sanctioned and completed under PMAY(G) and SBM (G) for last 5 year, State/UT-wise details;
- (b) whether Government maintains data of PMAY (G) beneficiaries according to social and religious groups they belong to;
- (c) if so, the details of total number of houses sanctioned and completed and total number of beneficiaries who belong to SC, ST & Minority community year-wise, category-wise for last 5 year under PMAY (G) & SBM (G) till date, State/UT-wise; and
- (d) if not, the reasons for not maintaining category-wise data?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by March 2024. Total target of 2.95 crore houses under PMAY-G, has already been allocated to States/Union Territories (UTs), out of which more than 2.94 crore houses have already been sanctioned to the beneficiaries by various States/ UTs and over 2.55 crore houses have been completed as on 03.02.2024.

The PMAY-G focuses on provision of construction of house with basic amenities to the households through convergence with other Government Schemes viz., 90/95 person-days of unskilled labour wage from MGNREGS for construction of house over and above the unit assistance, assistance of toilets through convergence with Swachh Bharat Mission – Gramin (SBM-G), MGNREGS or any other dedicated source of funding, availability of piped drinking water, electricity connection, LPG gas connection, renewable energy source and building material & efficient cooking fuel, treatment of solid and liquid waste, etc.

State-wise details of houses sanctioned by the States/UTs and houses completed during the last five years i.e. financial years 2018-19, 2019-20, 2020-21, 2021-22 & 2022-23 under PMAY-G is given at **Annexure-I**. The details of toilet constructed through convergence since inception of the PMAY-G is given at **Annexure-II**.

State/UT-wise, number of Individual household latrines (IHHLs) constructed under Swachh Bharat Mission-Grameen [SBM(G)] during last 5 years i.e. financial years 2018-19, 2019-20, 2020-21 to 2022-23 is at **Annexure-III**.

(b) to (d): The PMAY-G guidelines provisioned a minimum 60% of the target at the national level which is earmarked for Scheduled Caste (SC)/Schedules Tribes (ST) households subject to availability of such eligible beneficiaries. The earmarking will only define the minimum limit that should be achieved and if State/UTs so desire they may add to target under these categories to ensure saturation. This would be in consonance with the category wise saturation approach which requires beneficiaries belonging to vulnerable and disadvantaged groups to be covered on a priority basis.

The Year-wise/State-wise details of total number of houses sanctioned and completed during last five years i.e. financial years 2018-19 to 2022-23 in respect of SC/ST category under PMAY-G is given in **Annexure-IV**.

State/UT-wise, number of Individual household latrines (IHHLs) constructed for SC/ST category under SBM(G) during last 5 years i.e. financial years 2018-19 to 2022-23 is at **Annexure-V**.

Annexure-I

STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 593 TO BE ANSWERED ON 07.02.2024 REGARDING **TOILETS AND HOUSES UNDER PMAY (G) AND SBM (G)**

State-wise details of houses sanctioned by the States/UTs and houses completed during the last five years i.e. financial years 2018-19 to 2022-23 under PMAY-G

(Units in nos)

SNo	State Name	2018-2019		2019-2020		2020-2021		2021-2022		2022-2023	
		Houses Sanctioned	Houses Completed								
1	ARUNACHAL PRADESH	1,063	85	2,135	747	18,975	2,417	10,988	992	2,699	9,344
2	ASSAM	40,378	1,59,017	1,79,830	84,009	1,50,036	1,30,879	2,16,302	1,17,694	10,52,658	10,09,142
3	BIHAR	4,25,577	5,81,827	10,43,768	3,76,216	6,25,203	9,42,615	8,98,698	5,08,363	1,32,652	11,47,035
4	CHHATTISGARH	2,89,909	3,41,378	1,50,952	34,587	1,57,531	59,684	371	23,289	81,374	33,575
5	GOA	107	22	53	3	32	87	47	19	18	12
6	GUJARAT	26,306	83,096	1,01,276	35,589	21,286	50,742	1,06,994	77,263	1,47,317	65,562
7	HARYANA	2,485	5,961	113	6,670	60	1,215	3,316	263	5,091	5,404
8	HIMACHAL PRADESH	817	3,096	1,037	447	3,996	605	2,729	1,884	792	3,654
9	JAMMU AND KASHMIR	17,672	13,850	38,605	5,016	64,030	21,569	55,841	42,515	7,804	79,271
10	JHARKHAND	1,37,290	2,72,678	3,01,967	1,56,974	3,61,523	2,35,011	3,90,130	2,95,036	11,582	3,63,311
11	KERALA	926	6,519	738	779	3,328	686	12,605	2,440	1,625	8,825
12	MADHYA PRADESH	3,04,694	7,00,447	3,78,313	2,72,863	7,56,486	2,61,254	4,90,010	6,06,303	7,53,776	10,58,371
13	MAHARASHTRA	78,744	2,01,968	2,47,417	92,276	2,90,606	1,81,700	1,16,607	1,79,021	3,00,037	3,43,445
14	MANIPUR	15	7,655	167	1,151	17,822	2,379	1,725	3,626	13,845	13,955
15	MEGHALAYA	3,816	11,329	10,968	4,995	26,477	5,016	3,353	7,009	8,864	6,913
16	MIZORAM	1,708	900	2,430	997	7,017	1,123	0	1,158	6,951	1,020
17	NAGALAND	3,504	17	615	3,687	4,706	535	9,750	0	4,187	3,210
18	ODISHA	2,31,207	4,03,125	5,48,236	3,61,187	2,90,468	3,95,105	3,415	97,143	8,91,388	30,368
19	PUNJAB	6,793	12,751	8,126	410	1,885	3,908	10,990	5,473	4,712	11,381
20	RAJASTHAN	1,82,448	3,26,593	3,75,210	1,66,764	2,63,934	3,15,480	3,86,636	1,41,342	7,437	3,95,037
21	SIKKIM	0	646	0	34	0	13	274	5	47	41
22	TAMIL NADU	92,948	1,04,388	89,822	49,986	1,01,919	51,868	2,20,193	57,322	36,581	1,75,291
23	TRIPURA	387	20,690	22,533	6,155	991	15,462	1,57,216	1,639	51,868	1,80,495
24	UTTAR PRADESH	3,83,840	4,26,571	1,78,162	1,74,166	7,28,282	37,710	4,34,798	10,94,653	8,59,465	6,62,309
25	UTTARAKHAND	2,326	5,925	32	192	47	19	15,389	3,844	18,687	12,493
26	WEST BENGAL	1,00,116	7,39,776	9,62,440	2,86,332	9,41,566	6,78,583	1,66,630	9,59,229	11,06,802	1,47,379
27	ANDAMAN AND NICOBAR	0	0	929	286	397	483	0	335	6	97
28	DADRA AND NAGAR HAVELI & DAMAN AND DIU	4,319	203	0	221	94	972	47	641	927	1,486

29	LAKSHADWEEP	11	0	0	9	0	28	0	7	0	0
30	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0
31	ANDHRA PRADESH	16,251	18,674	2,304	5	1,816	0	0	0	1,78,899	2,167
32	KARNATAKA	15,007	43,760	1,000	7,085	35,550	2,405	3,864	11,239	37,859	2,641
33	TELANGANA	0	0	0	0	0	0	0	0	0	0
34	LADAKH	0	0	379	1,344	200	62	450	22	1	1
	Total	23,70,664	44,92,947	46,49,557	21,31,182	48,76,263	33,99,615	37,19,368	42,39,769	57,25,951	57,73,235

Note: Telangana & Puducherry are not implementing PMAY-G.

Annexure-II

STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 593 TO BE ANSWERED ON 07.02.2024 REGARDING TOILETS AND HOUSES UNDER PMAY (G) AND SBM (G)

States/UTs wise details of toilet constructed through convergence since inception of the PMAY-G:- (Units in nos)

SNo.	State Name	Toilet Constructed
1	ARUNACHAL PRADESH	21,373
2	ASSAM	10,47,713
3	BIHAR	32,07,902
4	CHHATTISGARH	9,75,060
5	GOA	87
6	GUJARAT	4,98,739
7	HARYANA	26,062
8	HIMACHAL PRADESH	14,643
9	JAMMU AND KASHMIR	1,87,997
10	JHARKHAND	14,36,045
11	KERALA	32,385
12	MADHYA PRADESH	32,62,256
13	MAHARASHTRA	11,09,907
14	MANIPUR	8,494
15	MEGHALAYA	64,614
16	MIZORAM	10,907
17	NAGALAND	24,636
18	ODISHA	19,53,850
19	PUNJAB	32,944
20	RAJASTHAN	14,46,810
21	SIKKIM	1,301
22	TAMIL NADU	5,42,193
23	TRIPURA	3,14,629
24	UTTAR PRADESH	33,19,731
25	UTTARAKHAND	50,360
26	WEST BENGAL	34,10,158
27	ANDAMAN AND NICOBAR	1,006
28	DADRA AND NAGAR HAVELI & DAMAN AND DIU	2,493
31	LAKSHADWEEP	1
32	ANDHRA PRADESH	61,403
33	KARNATAKA	16,999
34	LADAKH	1,303
	Total	2,30,84,001

Note: Telangana & Puducherry are not implementing PMAY-G.

Annexure-III

STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 593 TO BE ANSWERED ON 07.02.2024 REGARDING **TOILETS AND HOUSES UNDER PMAY (G) AND SBM (G)**

State/UT-wise, No. of Individual household latrines (IHHLs) constructed under SBM(G) during last 5 years (2018-19 to 2022-23)

S.NO.	State/UT	No. of IHHLs constructed during last 5 years
1	ANDAMAN AND NICOBAR	4,189
2	ANDHRA PRADESH	8,63,237
3	ARUNACHAL PRADESH	37,193
4	ASSAM	18,11,768
5	BIHAR	89,61,856
6	CHHATTISGARH	4,77,301
7	DADRA AND NAGAR HAVELI & DAMAN AND DIU	2,204
8	GOA	0
9	GUJARAT	11,08,966
10	HARYANA	71,038
11	HIMACHAL PRADESH	36,783
12	JAMMU & KASHMIR	7,06,447
13	JHARKHAND	18,40,836
14	KARNATAKA	12,61,365
15	KERALA	19,834
16	LADAKH	3,856
17	MADHYA PRADESH	19,27,373
18	MAHARASHTRA	16,01,636
19	MANIPUR	1,05,931
20	MEGHALAYA	90,087
21	MIZORAM	12,054
22	NAGALAND	71,277
23	ODISHA	40,61,500
24	PUDUCHERRY	19,759
25	PUNJAB	2,43,206
26	RAJASTHAN	14,51,341
27	SIKKIM	11,777
28	TAMIL NADU	11,45,258
29	TELANGANA	8,23,733
30	TRIPURA	2,97,621
31	UTTAR PRADESH	1,54,65,077
32	UTTARAKHAND	65,289
33	WEST BENGAL	25,26,455
	Total	4,71,26,247

Annexure-IV

STATEMENT IN REPLY TO PART (b) to (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 593 TO BE ANSWERED ON 07.02.2024 REGARDING TOILETS AND HOUSES UNDER PMAY (G) AND SBM (G)

Year-wise/State-wise details of total number of houses sanctioned and completed during last five years i.e. financial years 2018-19 to 2022-23 for SC/ST category under PMAY-G:-

(in nos)

#SN o	State Name	2018-19				2019-20				2020-21				2021-22				2022-23			
		Sanctioned	Completed																		
		ST	SC																		
1	ARUNACHAL PRADESH	0	0	0	0	7,164	0	5,738	0	11,023	0	8,488	0	5,637	0	3,924	0	0	0	0	0
2	ASSAM	0	0	0	0	5,782	1,595	5,691	1,560	340	1,026	327	979	2,10,804	1,39,651	1,85,234	1,23,584	0	0	0	0
3	BIHAR	0	0	0	0	75	60	75	59	0	0	0	0	63,067	4,83,807	61,924	4,73,239	0	0	0	0
4	CHHATTISGARH	1,31,052	79,124	1,24,077	75,667	64,953	25,706	48,151	20,288	72,873	21,857	18,843	8,625	0	0	0	0	34,823	12,665	8,676	5,554
5	GOA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	GUJARAT	0	0	0	0	37,749	1,694	37,005	1,636	47,535	11,601	43,299	10,187	12,099	2,078	10,624	1,738	1,16,735	10,913	66,970	6,487
7	HARYANA	0	0	0	0	0	0	0	0	0	269	0	257	93	4,607	87	4,302	0	0	0	0
8	HIMACHAL PRADESH	0	0	0	0	154	359	151	356	327	739	318	725	435	1,957	404	1,810	0	0	0	0
9	JAMMU AND KASHMIR	0	0	0	0	20,821	8,241	19,766	7,915	12,322	2,471	10,941	2,124	28,642	8,686	22,333	7,269	0	0	0	0
10	JHARKHAND	53,527	30,272	53,052	30,075	1,37,912	58,147	1,35,711	56,893	58,201	17,918	55,814	16,900	1,37,435	99,855	1,32,464	95,292	0	0	0	0
11	KERALA	0	0	0	0	0	0	0	0	0	0	0	0	1,571	6,236	1,156	5,162	0	0	0	0
12	MADHYA PRADESH	2,22,133	1,13,726	2,19,570	1,12,735	2,58,934	1,03,626	2,52,811	1,01,879	2,73,168	65,132	2,59,070	62,841	3,43,040	2,02,830	2,96,595	1,88,887	0	0	0	0
13	MAHARASHTRA	34,627	5,834	33,780	5,437	1,49,009	17,828	1,41,164	13,918	12,670	1,927	10,175	1,432	1,18,786	99,427	93,385	66,813	0	0	0	0
14	MANIPUR	0	0	0	0	5,634	232	5,600	228	9,740	379	7,545	302	5,503	1,100	11	0	0	0	0	0
15	MEGHALAYA	0	0	0	0	16,448	70	15,536	57	21,599	186	6,319	46	11,039	46	1,282	0	0	0	0	0
16	MIZORAM	0	0	0	0	1,500	0	824	0	5,371	9	1,739	3	6,953	17	297	0	0	0	0	0
17	NAGALAND	0	0	0	0	5,781	0	4,887	0	7,838	0	251	0	4,894	0	2	0	0	0	0	0
18	ODISHA	1,02,569	50,666	97,982	47,576	2,58,021	1,09,014	2,36,016	95,850	1	0	1	0	3,08,762	1,68,102	80,356	54,444	25,622	17,416	4,590	5,640
19	PUNJAB	0	0	0	0	1	7,763	1	7,610	0	0	0	0	145	10,037	114	7,916	0	0	0	0
20	RAJASTHAN	77,992	52,758	77,633	52,458	1,76,248	88,512	1,74,066	86,874	51,181	21,470	49,272	19,993	1,19,647	1,16,838	1,14,641	1,11,510	0	0	0	0

21	SIKKIM	0	0	0	0	0	0	0	0	136	40	97	24	40	17	26	9	0	0	0	0
22	TAMIL NADU	968	11,482	807	8,747	3,686	32,132	2,978	20,191	0	0	0	0	7,161	1,37,997	5,613	89,829	0	0	0	0
23	TRIPURA	0	0	0	0	17,103	1,691	17,026	1,675	0	0	0	0	83,169	44,172	79,173	41,392	72	0	0	0
24	UTTAR PRADESH	1,246	17,398	1,245	17,353	312	2,786	309	2,769	16,224	4,18,053	16,128	4,16,642	17,261	2,42,505	17,112	2,40,980	10,994	1,39,372	10,467	1,32,715
25	UTTARAKHAND	0	0	0	0	0	0	0	0	964	6,993	956	6,919	273	1,553	269	1,532	1,583	10,040	1,332	8,851
26	WEST BENGAL	80,889	2,51,920	78,844	2,49,581	1,11,130	3,84,480	1,07,263	3,79,453	25,921	61,995	23,798	59,220	5,941	14,850	4,940	13,037	1,51,430	5,14,871	0	0
27	ANDAMAN AND NICOBAR	0	0	0	0	0	0	0	0	1	0	1	0	0	0	0	0	0	1	0	0
28	DADRA AND NAGAR HAVELI & DAMAN AND DIU	4,385	1	2,988	0	0	0	0	0	0	0	0	0	1,087	5	0	0	0	0	0	0
29	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0	0	0	0	34,142	56,717	3,087	5,477	0	0	0	0
32	KARNATAKA	0	0	0	0	728	995	217	298	0	0	0	0	15,251	30,412	419	854	0	0	0	0
33	TELANGANA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	LADAKH	0	0	0	0	1,421	0	1,421	0	451	0	435	0	0	0	0	0	0	0	0	0
	Total	7,09,388	6,13,181	6,89,978	5,99,629	12,80,566	8,44,931	12,12,407	7,99,509	6,27,886	6,32,065	5,13,817	6,07,219	15,42,877	18,73,502	11,15,473	15,35,076	3,41,259	7,05,278	92,035	1,59,247

Note: Telangana & Puducherry are not implementing PMAY-G.

18	Madhya Pradesh	9,91,468	2,50,662	6,25,163	3,32,465	38,726	82,926	1,73,785	16,641	43,623	2,35,361	24,285	44,182	1,94,294	22,175	25,779	1,95,537	25,338	27,217
19	Maharashtra	3,70,704	27,794	67,182	7,29,164	46,292	1,10,848	2,52,029	13,944	39,393	1,23,971	5,491	13,604	1,25,768	7,111	14,047	92,372	6,752	8,730
20	Manipur	79,530	2,599	94,375	11,989	13	9,733	4,070	313	1,456	3,980	142	813	6,362	42	2,503	1,909	22	341
21	Meghalaya	1	0	2	9,688	8	9,182	31,201	279	28,754	29,540	440	28,660	19,657	213	19,218	3,424	15	3,408
22	Mizoram	2,664	0	3,074	673	0	1,346	2,370	5	2,306	6,347	5	6,330	0	0	0	2,095	1	2,062
23	Nagaland	52,919	182	1,05,368	1,242	16	1,768	3,634	22	3,610	9,336	19	9,308	4,146	11	4,131	1,985	3	1,981
24	Odisha	22,37,283	6,85,132	10,38,840	13,14,759	3,19,089	6,11,104	2,49,168	26,797	58,470	1,32,827	16,297	43,664	1,27,463	13,827	36,597	65,207	4,948	10,323
25	Puducherry	18,060	16,672	82	265	78	2	667	275	5	609	170	2	158	38	0	204	26	0
26	Punjab	47,191	68,820	901	1,01,124	1,04,839	2,346	64,826	51,190	485	13,559	10,363	126	16,506	8,472	282	12,656	8,764	184
27	Rajasthan	1,43,520	18,458	16,472	6,88,464	73,269	76,291	3,06,406	33,254	77,644	1,44,951	17,367	16,207	1,68,000	24,314	23,840	87,966	13,248	8,235
28	Sikkim	2,129	187	983	622	44	250	1,729	149	793	3,488	227	1,589	3,809	249	1,753	1,938	122	930
29	Tamil Nadu	7,55,888	2,56,539	24,527	1,53,638	31,450	2,637	88,122	12,891	820	1,00,676	13,380	1,702	46,934	6,543	737	46,933	5,621	616
30	Telangana	4,62,311	1,50,742	1,92,236	2,39,319	55,119	92,958	1,12,864	14,217	22,357	9,085	1,138	1,445	154	33	3	0	0	0
31	Tripura	1,38,731	47,921	1,03,695	79,941	13,239	40,144	53,672	6,847	19,542	12,184	1,773	4,226	13,093	2,128	5,090	12,188	1,275	5,844
32	Uttar Pradesh	96,29,665	39,73,898	3,37,262	37,69,390	4,35,782	38,649	9,46,897	79,092	7,502	7,52,524	38,275	3,207	3,66,601	24,483	2,514	14,57,199	1,95,923	17,127
33	Uttarakhand	20,511	3,406	216	19,831	3,151	256	3,927	706	271	11,993	2,035	915	9,027	1,312	463	8,610	1,547	303
34	West Bengal	678,590	3,98,654	2,76,370	6,70,232	1,87,978	77,893	5,07,860	1,23,839	52,684	2,13,330	42,158	16,206	4,56,443	1,01,577	29,879	1,86,322	40,337	8,480
	Total	2,61,57,891	86,07,748	4,64,762	1,11,03,414	16,44,048	16,22,655	48,89,486	5,76,831	7,30,548	22,47,630	2,24,677	2,92,626	27,27,826	3,07,334	2,38,563	30,67,507	3,85,399	1,65,179
